

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 8th January, 2024

No. LJ(A) 28/2001/321 – The Governor of Meghalaya is pleased to appoint Smti. Badariti L. Nonglait, as the Deputy Chairman, Meghalaya State Law Commission under “Category B” with facilities contained in Finance Department letter No. FEM.44/2003/Pt.II/157 dated 17/09/2010 with effect from the date of joining and until further orders.

Self-

(Shri. C. V. D. Diengdoh, IAS)
Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ(A) 28/2001/321-A

Dated Shillong, the 8th January, 2024.

Copy to:-

1. The P.S to the Chief Minister of Meghalaya, Shillong.
2. The P.S. to the Deputy Chief Minister, Government of Meghalaya.
3. The P.S. to the Minister of Law, Government of Meghalaya.
4. The Secretary to the Government of Meghalaya, Law Department.
5. The Advocate General, Meghalaya, High Court of Meghalaya.
6. The Under Secretary to the Government of Meghalaya, Finance (AF) Department, with reference to Minutes of the Meeting dated 08/12/2023
7. The Accountant General (A&E), Meghalaya, Shillong-793001
8. The Secretary, Meghalaya State Law Commission
9. The Under Secretary to the Government of Meghalaya, Chief Minister’s Secretariat.
10. Smti. Badariti L. Nonglait, C/o H. S. Lyngdoh, Oxford Hills, Kench’s Trace Laban, Shillong 793004
11. SAD (Accounts) Department/ Nazarat Department.
12. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the Gazette of Meghalaya.
13. The Treasury Officer, Shillong North/South Treasury.
14. DEO, Law Department
15. Guard File.

By orders etc.,

Sanne

Deputy Secretary to the Govt. of Meghalaya,
Law Department.